

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/228/ND/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.12.2017

NAME OF THE COMPANY: Mr. Vasudev Garg

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Attin Shankar Rastogi, Advocate

ORDER

Report of the ROC has been filed. To come up for further consideration
on 23rd January, 2018.

-s-d-1

(Ina Malhotra)
Member (J)